

resolutions, one on the non-use of nuclear weapons and the other on the urgent need for cessation of nuclear weapon tests. However, in response to the general desire to have a single, consensus Final Document and avoid voting on draft resolutions, India decided not to press its draft resolutions to a vote at the Special Session but take them up at the forthcoming 33rd regular session of the General Assembly. Thereafter, at the 33rd regular session of the General Assembly, both these draft resolutions, which were also co-sponsored by several other countries, were adopted by overwhelming majorities. India's resolution on non-use of nuclear weapons and prevention of nuclear war, which was adopted by 103 votes in favour, 18 (mostly Western States) against with 18 (mostly Socialist States) abstentions, *inter alia* declared the use of nuclear weapons as a violation of the UN Charter and a crime against humanity and called for the prohibition of their use pending nuclear disarmament. India's resolution on the urgent need for cessation of further testing of nuclear weapons, which was adopted by 130 votes in favour to 2 (France and China) against with 8 abstentions, called upon all States to refrain from testing of nuclear weapons pending the conclusion of a comprehensive test ban treaty.

Statement

(A) *India's delegation to the Conference of the Committee on Disarmament (CCD) in Geneva in 1977 and 1978*

15 February to 28 March 1977

1. Shri K. P. Jain—Leader
2. Shri S. T. Devare

29 March 1977 to 31 August 1978

1. Shri C. R. Gharekhan—Leader
2. Shri S. T. Devare

(B) *India's delegation to 32nd and 33rd regular sessions of the UN General Assembly, in regard to disarmament work*

1. Shri A. B. Vajpayee—Leader
2. Shri Samarendra Kundu
3. Shri R. Jaipal
4. Shri M. A. Vellodi
5. Shri C. R. Gharekhan
6. Shri S. Dubey

(C) *India's delegation to the tenth special session of the UN General Assembly devoted to disarmament held in May/June 1978*

1. Shri A. B. Vajpayee—Leader
2. Shri R. Jaipal
3. Shri M. A. Vellodi
4. Shri B. G. Mishra
5. Shri S. T. Devare
6. Shri S. Dubey
7. Shri K. P. Jain
8. Shri A. Mubayi

(D) *India's delegation to the UN Disarmament Commission's sessions in 1978*

1. Shri M. A. Vellodi—Leader
2. Shri S. Dubey

Grant payable to State

10445. PROF. P. G. MAVALANKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the question of determination of grant payable to the States in lieu of passenger fare tax is under discussion at appropriate Governmental levels at present;

(b) if so, broad indication thereto;

(c) whether one or more State Governments have made any repre-

sentations to Government in this regard; and

(d) if so, the gist thereof?

THE MINISTER OF STATE FOR RAILWAYS (SHRI SHEO NARAIN): (a) and (b). The Seventh Finance Commission had recommended that the question of enhancing the grant payable to States in lieu of passenger fare tax be referred to the Railway Convention Committee for consideration. The matter is under reference to the Railway Convention Committee.

(c) and (d). The Government of Gujarat had represented to this Ministry that the amount of grant may be enhanced.

Replacing old First Class Coaches

10446. PROF. P. G. MAVALANKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that several first class coaches on the Western Railway, particularly on the long local distance passenger trains, have become very old and useless;

(b) if so, reasons for the continued use of such coaches; and

(c) why are the new coaches not put in service soon on these passenger trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

(c) Newly-manufactured Coaches are generally put on long-distance Mail/Express trains, including the new Super-fast Expresses, where their utilisation is more demanding and other Coaches are used on long-distance passenger trains.

Workshop on Kalaazar

10447. SHRI CHIMANBHAI H. SHUKLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a workshop on Kalaazar control was held in Patna during the month of April, 1979;

(b) if so, the names of the personnel who participated in the workshop; and

(c) outcome thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes. A workshop on Kalaazar Control was held at Patna from 9th to 12th April, 1979.

(b) A list of persons who participated in the Workshop is enclosed. (Annexure I). [Placed in Library. See No. LT-4463/79].

(c) A summary of the recommendations, made by the Workshop is enclosed. (Annexure II) [Placed in Library. See No. LT-4463/79].

Hospital for Mental Patients

10448. DR. VASANT KUMAR PANDIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the total number of hospitals in the country giving treatment to mental patients under each system of medicine;

(b) what is the amount spent by such hospitals under each system of medicine and the number of patients admitted during 1977-78 and 1978-79;

(c) whether it is a fact that Government is paying less attention to cure the patients by Ayurvedic system of medicine; and

(d) if so, the reasons therefor?